NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-------------------------|---------|---------|--|
| CP 22/16 | IA 01/17 IN TP 88/16 | Hearing | 397-398 | Jitendra Virwani vs. MRO-Tek. Ltd. & 10 Ors. |

NAME (IN CAPITAL) SL.

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

25 H.N. NARENDRA DEV R-2 to 10

9845348450

2. - AKS-law associates Petitioner Sharangith Shetty

Counsel for petitioner is present. He reported that against the orders of the NCLAT, the petitioner has preferred one more petition before the Hon'ble Supreme Court. Counsel for petitioner reported he has filed some I.As which are pending. List those I.As also on 10.07.2017.

MEMBER (J)

MEMBER (T)